

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-110

CA 515/2019 CA-769/2019 CA-576/2019 IA-5660/2020 IA-641/2019 CA-774/2019

IN

IB-761(ND)/2018

IN THE MATTER OF:

Ms. Sony Pictures Networks India Pvt. Ltd.

Vs.

M/s. Ortel Communication Ltd.

....**OPERATIONAL CREDITOR**

....**CORPORATE DEBTOR**

SECTION

U/s 9 IBC code 2016

Order delivered on 18.02.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC :


For the Respondent/CD :

For the Intervener :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 26.02.2021.


(Madhu Narula)
Court Officer